## GOVERNMENT OF INDIA MINISTRY OF COMMERCE & INDUSTRY (DEPARTMENT OF COMMERCE)

## LOK SABHA UNSTARRED QUESTION NO. 4259 TO BE ANSWERED ON 07<sup>th</sup> JANUARY, 2019

#### ANTI-DUMPING DUTY ON CHINESE GOODS

### 4259. SHRI GAJANAN KIRTIKAR: SHRI RAVNEET SINGH:

Will the Minister of COMMERCE & INDUSTRY (वणिज्य एवं उद्योग मंत्री) be pleased to state:

- (a) whether the Directorate General of Anti-Dumping Allied Duties (DGAD) has found any non-WTO compliant subsidies on Chinese goods and if so, the details thereof;
- (b) whether it has recommended applying anti-dumping duty on the same goods and if so, the details thereof;
- (c) whether the Government has imposed anti-dumping duty on a Chinese chemical used in making detergents to protect domestic players from cheap imports and if so, the details thereof along with the period of time this anti-dumping duty would be in force;
- (d) whether the Government is aware of the findings of a Committee report stating that imports of Chinese steel have increased by 8 per cent;
- (e) if so, whether the Government has implemented strict measures as recommended by the said Committee; and
- (f) whether the Government is aware of the impact on jobs of cheap steel imported from the China and if so, the details thereof?

### ANSWER

वाणिज्य एवं उद्योग मंत्रालय में राज्य मंत्री (श्री सी. आर. चौधरी)

# THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI C. R. CHAUDHARY)

(a): Directorate General of Trade Remedies (DGTR), erstwhile DGAD, had conducted investigations on subsidies on Chinese goods and imposed countervailing/anti-subsidy duty on the following products imported from China as per the provisions under Customs Tariff Act 1975 and the Customs Tariff (Identification, Assessment, and Collection of Countervailing Duty on Subsidized Articles and for Determination of Injury) Rules, 1995:

S.No.	Product(s)	Date of imposition of	Quantum of duty	Date of expiry of
		countervailing duty		duty
1.	Castings for wind operated	19.01.2016	8.78% to 13.44 %	18.01.2021
	electricity generators		of landed value	
2.	Certain hot rolled and cold	07.09.2017	18.95% of landed	06.09.2022
	rolled stainless steel flat		value	
	products			

(b): Yes. Anti-dumping duty is also in force on 'Castings of wind operated electricity generators' and on certain grades of 'Certain hot rolled and cold rolled stainless steel flat products'. The details are as given below:

S.No.	Product(s)	Date of imposition of anti-dumping duty	Quantum of duty	Date of expiry of duty
1.	Castings for wind operated	30.08.2017	6.27% to 35.92 % of	29.08.2022
	electricity generators		landed value	
2.	Cold rolled flat products of	11.12.2015	5.39% to 57.39% of	10.12.2020
	stainless steel		landed value	
3.	Hot Rolled flat product of	05.06.2015	US\$ 180 to US\$	04.06.2020
	Stainless Steel of ASTM		316 per MT	
	grade 304			
4.	Hot rolled flat products of	08.08.2016	US\$ 478 to US\$	07.08.2021
	alloy and non-alloy steel		561 per MT	
5.	Cold rolled flat products of	17.08.2016	Nil to US\$ 594 per	16.08.2021
	alloy or non alloy steel		MT	

(c): Anti-dumping duty is in force on following major chemicals imported from China and used in detergents:

S.No.	Product(s)	Date of imposition of duty	Quantum of duty	Expiry date of duty
1.	Caustic Soda	18.08.2015	US\$ Nil to 48.39 Per Dry MT	17.08.2020
2.	Linear Alkyl Benzene	11.04.2017	US\$ 23.78 to 300.22 per MT	10.04.2022
3.	Zeolite-4A (detergent grade)	13.12.2018	US\$ 163.90 to US\$ 207.72 per MT	12.12.2023

(d): Yes, the Government is aware of the findings of the  $145^{th}$  parliamentary committee report from Rajya Sabha which came out on  $25^{th}$  July 2018 wherein it was identified that the imports of the Chinese steel have increased by 8 per cent.

(e) & (f): DGTR has imposed anti-dumping duty in the range of US\$ 44.89 to US\$ 185.51 per MT on straight length bars and rods of alloy steel imported from China vide Notification No. 54/2018 – Cus. (ADD) dated 18.10.2018. The anti-dumping duty is valid till 17.10.2023. Ministry of Steel has also issued the Quality Control Orders for 53 products to prevent sub standard steel imports from China and other nations and is closely monitoring the impact of cheap steel imported from China on the domestic industry.